

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

121. C.P.(IB)-773(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2024**

NAME OF THE PARTIES: Kiran Paras Chhajed

Appearance

For Applicant : Adv. Rahul Dayi i/b Manoj Kumar Mishra

SECTION 94(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

At the request of the applicant, matter is adjourned to **24.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)